

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 13.08.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.25AM

In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (CH) (Ins) No. 27/2021	Panchapakesan Swaminathan & another Vs R. Raghavan (RP) M/s. Shri Sakthi papers India P Ltd	J. Manivannan	B. Dhanaraj For Respondent

Copy to:

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Member (J)

(Chennai Bench)